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C.P. No. 83/93
For order fixed
on 25/6/93.

Yeli
23/6/93.

Dated: 25.6.93

Shri M.S. Ramamurthy, counsel
for the applicant.

Notice returnable on
9.7.93.

Dasti.

b. Savane.
(MS. USHA SAVARA)
M (A)

M.S. DESHPANDE
V.C.

Notice issued to
contemners on
25/6/93.

2/7/93

2/7/93
So

O.A. No. 337/93

~~Extra No. 1022/93~~

Dt. 9.7.1993.

Shri Ramamurthy for the applicant.
Shri A. I. Bhatkar for the Respondents.

Shri Bhatkar states that the order
of posting was required by our interim
order dt. 30.4.1993 would be issued
immediately so that the posting can
be ~~made~~ made effective on 23.7.1993

The C.P. is adjourned to
2.8.1993.

(M.Y. PRIOLKAR)
MEMBER (A)

(M.S. DESHPANDE)
VICE-CHAIRMAN

B.

at 9/7/93
order/Judgment despatched
to Applicant Respondent (s)
on 16/7/93

20/7

MP No. 563/93
To seek direction
by the Respondent
on 2/8/93.

Yeli
29/7

(0)
2/8/93

Per Tribunal

Applicant in person / by
Advocate / Respondent by
Counsel.

The matter adjourned to
for order

02/8/93
Date

R. Ramaswami
A. I. Bhatkar
2/8/93

By Registrar